

Layout Plan of Kohat Cooperative House Building Society, Delhi

6598. **SHRI JAGANNATH MISHRA:** Will the Minister of WORKS AND HOUSING be pleased to state:

(a) when the layout plan was submitted by the Kohat Cooperative House Building Society, Delhi;

(b) whether the layout plan has been approved by the Delhi Development Authority and if so, when; and

(c) if not, the reasons for the delay and when it is likely to be approved?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) The Society submitted a revised layout plan to the D.D.A. on March 4, 1974. As the earlier plans submitted by them were not in order.

(b) No. Sir.

(c) After scrutinising the revised plan, certain corrections to be made there in have been intimated to the Society by the D.D.A.

List of names of teachers selected for Selection Grade in Delhi Schools

6599. **SHRI RAMJI RAM:** Will the Minister of EDUCATION SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the Directorate of Education, Delhi Administration had released a list of Trained Graduate Teachers (Women) in January, 1973 giving the names of some teachers selected for the Selection Grade;

(b) if so, whether some gaps were left in the seniority list giving the remarks 'Being considered separately';

(c) whether these remarks were given because the confidential reports

of these teachers were not traceable in the Directorate;

(d) if so, whether the missing files have since been traced and the cases finalised; and

(e) if not, what action has been taken to finalise the pending cases?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) Yes, Sir.

(b) Yes, Sir.

(c) Yes, Sir.

(d) Yes, Sir; the missing files have since been traced and most of the cases have been finalised already. The few remaining cases are also being looked into.

(e) Does not arise.

Recognition to Delhi School Teachers' Association

6600. **SHRI RAMJI RAM:** Will the Minister of EDUCATION SOCIAL WELFARE AND CULTURE be pleased to state:

(a) the date when the Delhi School Teachers' Association was granted recognition by the Delhi Administration;

(b) the purposes for which the recognition was granted to the aforesaid Association;

(c) the total membership of the Association as on 31st December, 1973;

(d) whether this Association has been ignored in giving representation on the Delhi Education Advisory Board constituted in accordance with Delhi Education Act; and

(e) if so, the reasons for ignoring the claims of this Association for representation on the Delhi Education Advisory Board?